

1	2
A & N Islands	33722
Chandigarh	332473
Dadra & N Haveli	26083
Daman & Diu	9187
Delhi	3163430
Lakshadweep	1550
Puducherry	136899
India	93055983

Source: Report of the committee on Slum/Census

Ensuring purity of construction materials by BMTP Council

2271. SHRI BHUBANESWAR KALITA: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) whether the Building Materials and Technology Promotion Council (BMTPC) under the Ministry has taken steps to ensure the purity of construction materials available in the North-East especially Assam as it falls in the seismic zone 5;

(b) whether any case of substandard material used in construction come to the notice; and

(c) if so, whether any appropriate action has been taken?

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (KUMARI SELJA): (a) Building Materials & Technology Promotion Council (BMTPC) emphasizes the treatment and quality as per relevant Indian Standards. However, the quality of construction materials is to be ensured by the respective project implementation authority and the construction agencies, in line with specifications prescribed for different materials under applicable codes and building standards.

(b) and (c) BMTPC has reported that it is not aware of use of sub-standard material in construction in North East including Assam.